

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 134/2026

IN THE MATTER OF:

Gaurav Kumar

...PETITIONER

VERSUS

State of Himachal Pradesh & Ors.

...RESPONDENT

MEMO OF PARTIES

Gaurav Kumar

...PETITIONER

VERSUS

1. State of Himachal Pradesh

Through Secretary,
Environment, Science Technology and Climate Change,
Government of Himachal Pradesh
Paryavaran Bhawan, Near US Club, Shimla
Himachal Pradesh-171001
Email: envsecy-hp@nic.in

Respondent No.1

2. District Magistrate, Una

Deputy Commissioner Office Una
1st Floor, Mini Secretariat, Una,
Himachal Pradesh-174303
Email: dc-una-hp@nic.in

Respondent No.2

3. Himachal Pradesh Pollution Control Board (HPPCB)

Through Member Secretary
Phase-III, New Shimla-171009
Email: mppcb-hp@nic.in

Respondent No.3